

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No. 104

New IA-2157/2024

In

IB-1333(ND)/2018

IN THE MATTER OF:

M/s. Bajaj Rubber Company Pvt. Ltd

.....APPLICANT/PETITIONER

Vs

M/s. ACE Footwark Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 07.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

New IA-2157/2024:-

This is the Progress Report filed by the Resolution Professional which is taken on record, subject to just exceptions.

IA disposed of.

Sd/-

**(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**